IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

	CA 197(PB)/2017
CIMI Limited and CIMI Energy India Pvt. Ltd.	Petitioner

SECTION: UNDER SECTION 233(5)

Order delivered on 05.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR Hon'ble President

Deepa Krishan Hon'ble Member (T)

For the Petitioner(s)

For the ROC Delhi

/RD (NR) Delhi

Mr. Manish Raj, Company Prosecutor

ORDER

Arguments heard. Order reserved.

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(Chier JUSTICE M.M. KUMAR)

(DEEPA KRISHAN) (MEMBER TECHNICAL)

05.09.2017 Vineet